

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 9.1.2020

ORDER NO. 3 of 2020

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi as follows:-

On 10.1.2020 at 2:30 p.m. Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following Appeals (in continuation to matters notified vide roster order no. 1 of 2020):

C/51151-51153/2015,

C/51167, 51942-51944, 52504, 52514-52516/2015

By order,



(U. S. Verma)

Asst. Registrar

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Asst. Registrar